

other parts of the country during the last three years:

(b) the details of the facilities provided to them by the Government and the amount spent on them so far, head-wise;

(c) the steps taken by the Government to check migration from the Valley;

(d) whether any migrant has returned to the Valley so far as a result of the steps taken by the Government;

(e) if so, the details thereof; and

(f) the time by which these migrants are likely to be rehabilitated in the Valley?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (f) Registration of Kashmiri migrants at places outside the Valley in Jammu and Delhi was started in the year 1990 only. Over 69,000 migrant families had been registered in Jammu and Delhi during the year 1990 and till June, 1991, more than 72,000 families stood registered.

2. In Jammu, the migrants are being given cash assistance of Rs. 10 per day per head subject to a maximum of Rs. 1000 per month per family of 4 or more persons, in addition to free ration of 9 kg rice, 2 kg atta and 1 kg sugar per head per month and accommodation in Government buildings/tents subject to availability. Free medical aid, blankets etc., have also been provided.

3. In Delhi, cash relief of Rs. 200 per person per month subject to a maximum of Rs. 800 per month per family of 4 or more persons is being provided to the migrants living outside the camps. Those living in camps, set up by Delhi Administra-

tion, are being paid cash relief of Rs. 125 per head per month subject to a maximum of Rs. 500 per month per family of 4 or more members in addition to one time kitchen and bedding kit and monthly dry ration costing about Rs. 500. Arrangements for regular visits of medical teams to the camps have also been made.

4. Instructions have also been issued for admission of children to schools, colleges and professional institutions, transfer of bank and postal saving accounts, payment of leave salary, Pensions and also expeditious disposal of LIC claims etc.

5. The Government of Jammu and Kashmir have advised that during 1990-91 an amount of Rs. 35.65 crores and during 1991-92 till date an amount of Rs. 18.00 crores has been spent on payment of cash Assistance. Similarly, amount spent on distribution of free ration during 1990-91 was Rs. 8.60 crores, whereas during 1991-92 till date Rs. 6.00 crores have been spent. The Delhi Administration have spent Rs. 3.79, 50,873 on payment of cash relief to migrants during 1990 and 1991 (upto 30th June).

6. Protection to vulnerable community to check migration is included in the overall scheme to maintain law and order in the Valley and patrolling by security forces have been intensified in the areas these people live in compact pockets.

7. Although there are no reports of the migrant families permanently returning to the Valley, the Government of Jammu and Kashmir has been asked to formulate a plan for return of the migrants to the Valley in stages.

New Telephone Connections

2251. SHRI RAJVEER SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections sanctioned during April this

year along with the number of telephones installed out of them; and

(b) the time by which the remaining connections are likely to be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The number of telephone connections sanctioned on out of turn priority basis during April 1991 is 5480. The information regarding the number of telephone installed out of these, is being collected from the field units and will be placed on the Table of the House.

(b) The telephone connections in respect of those to whom these telephone connections have been sanctioned on out-of-turn basis will be installed progressively after observance of departmental formalities and subject to technical feasibility.

Production of Granulated Slag in Steel Plants

2252. SHRI RAJVEER SINGH: Will the Minister of STEEL be pleased to state:

(a) the production of granulated slag in steel plants during 1988-89 and 1989-90;

(b) the quantity of granulated slag supplied for the production of cement during the above period; and

(c) the steps taken by the Government to improve its quality to enhance cement production?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEB): (a) and (b) The production of granulated slag at the integrated steel plants during 1988-89 and 1989-90 and the supplies made to cement plants were as below:

(Tonnes)

Plant	(Granulated Slag)			
	Production		Supply to Cement Plants	
	1988-89	1989-90	1988-89	1989-90
Bokaro Steel Plant	361592	305474	346556	245017
Bhilai Steel Plant	1145000	1104060	1151000	1005000
Rourkela Steel Plant	195840	197809	192727	197036
IISCO Burnpur	171640	200540	179854	200844
Tata Iron & Steel Co.	362854	355077	365329	327307

Durgapur Steel Plant, which does not have slag granulation facilities, supplied 241900 tonnes and 240300 tonnes of molten blast furnace slag during 1988-89 and 1989-90 respectively for cement manufacturing.

(c) Among the steps being taken to improve the quality of slag where such quality is deficient, are the phased installation of cast house slag granulation facilities and improvement of raw material quality.

Sponge Iron Plants

2253. SHRI RAJVEER SINGH: Will the Minister of STEEL be pleased to state:

(a) the number of sponge iron plants functioning in the country and those under construction along with their locations;

(b) whether the Government propose to set up a sponge iron plant in Uttar Pradesh; and